

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-06-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	Cri. Appeal No. 634/2014	Balu Vitthal Pol, Indu R. Sonawane, Ramesh Bapu Sonawane, Mahohar Vitthal Pol @ BA 1786-14 - Appts Vs The State of Maharashtra - Vikhroli Police Station - Kavita Balu Pol - Respondents	Judgment	
02	SPL Case 471/2018	The State of Antop Hill Police Station Vs Abdul Rehman@Addu Mehboob Lohar	Judgment	
03	SPL Case 548/2018	The State- CSMT P. Station Vs Kishorkumar Ramshankar Kashyap	Accused Statement	
04	Cri. B.A. No. 746/2020	Vinayak Nagraj Ladwa -- Applicant Vs The State of Maharashtra - Kurla Railway P. Station ---Respondent	Hrg.	
05	ABA 418/2020	The State of D.B.Marg P.stn V/s Reksona Alias Rekha Faizuddin Shaikh	Hrg.	
06	ABA 2280/2019	The State of Kalachowky police Station. V/s Pramod Krishna Pawaskar And 2 Others	Hrg.	

07	ABA 2281/2019	The State of Agripada police Station. V/s Krishna Dattaram Panchal And 3 Others	Hrg.	
08	ABA 600/2020	The State of Wadala T. T . police Station. V/s Ajay Ravi Devendra	Hrg.	
09	B.A.227/2020	The State of Bandra police Station. V/s Mohammed Iqbal Shaikh	Reply/Say	
10	Pocso Spl. 58/2020	The State of Parksite police Station. V/s Pradip Shantaram Kotvalkar and other 01	Reply/Say	
11	B.A.821/2020in R.A.293/2020	The State Of Maharashtra Through Agripada Police Station Vs Ramesh Jagmohan Kanojia	Reply/Say	
12	Unregd. B.A.in pocso spl.64/2020	The State of police Station. V/s Mohd. Shafique Mohd. Hafiz Khan @ Sanju@ Rasgulla And ors.	Reply/Say	
13	Cri. B.A. 1448/2020	The State of Vikhroli police Station. V/s Sharukh Ayub khan	Say/Hrg.	

